

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. No.40-43/2017 in Civil Appeal No(s). 8959-8962/2013

LIC OF INDIA AND ORS

Appellant(s)

VERSUS

KRISHNA MURARI LAL ASTHANA AND ANR ETC.

Respondent(s)

(with appln. (s) for extension of time and office report)

Date : 16/01/2017 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA  
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr. Ashok Panigrahi, AOR

Mr. T.V.S. Raghavendra Sreyas, AOR  
Ms. Gayatri Gulati Sreyas, Adv.For Respondent(s) Mr. Nidesh Gupta, Sr. Adv.  
Mr. R.K. Singh, Adv.  
Mr. B.N. Dubey, Adv.  
Mr. Rameshwar Prasad Goyal, AOR  
  
Ms. Sushma Suri, AOR  
  
Mr. Rameshwar Prasad Goyal, AOR  
  
Mr. Nachiketa Joshi, AORUPON hearing the counsel the Court made the following  
O R D E R

Having heard learned counsel for the parties, time is extended till end of April, 2017 by which time, the High Court shall dispose of the writ petition.

Order be communicated accordingly.

(Gulshan Kumar Arora)  
Court Master(H.S. Parasher)  
Court Master